

mental officials engaged in anti-smuggling work was recently reviewed by the Government.

As a result of the review, apart from further strengthening the anti-smuggling infrastructure, it was considered necessary to rationalise the reward policy. It has, accordingly, been decided to raise the reward eligibility of the informers and departmental officials alike from 10% to 20% of the value of contraband goods seized, with provision for grant of part of the rewards immediately after seizure. The other salient features of the new package of incentives is the creation of three Funds with amounts, ranging from 1% to 5% of the value of seized contraband goods, according to it to be used by the Government for the purposes of encouraging better performance, acquiring anti-smuggling equipment and providing a measure of security and amenities to the departmental officials engaged in anti-smuggling tasks and to the families of those who die or are injured in the course of anti-smuggling operations, etc.

As part of anti-smuggling efforts surprise visits and inspections by senior officers of different sensitive areas have been intensified and in cases of any lapses detected on the part of the officials, appropriate administrative/disciplinary action will be taken.

**Excise and Income tax due from M/s.  
Union Carbide**

2780. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether about twenty crores of rupees are pending decision for excise notices against M/s. Union Carbide Limited; and

(b) if not, the total amount involved in the show-cause notices of excise and income tax against M/s, Union Carbide ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). An amount of Rs. 59.30 lakhs on account of confirmed demands of excise duty is pending realisation as on 1-2-85 against M/s. Union Carbide Limited. In addition, unconfirmed demands amounting to Rs. 819.27 lakhs are

outstanding against the Company on the same date pending adjudication.

No demand on account of income tax is outstanding against this Company.

**Loans taken by West Bengal Government  
from World Bank etc.**

2781. PROF. M. R. HALDER : Will the Minister of FINANCE be pleased to state :

(a) the amount taken by Government of West Bengal from World Bank and similar agencies till now for their different projects;

(b) the names of those projects;

(c) the terms and conditions of such loans; and

(d) whether those loans are being repaid regularly ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). The details of projects for which assistance has been given to the West Bengal Government by the multilateral agencies, viz. the World Bank, IFAD, EEC and UNDP are given in the enclosed statement.

(c) The World Bank assistance consists of IBRD loans and IDA credits. IBRD loans carry interest fixed at every six months on a pool-based variable lending rate system. The loans have a repayment period of 15 to 20 years, inclusive of a grace period of 5 years. IDA credits carry no interest charge, but a commitment fee of 0.5% on the undisbursed portion of the credit and a service charge of 0.75% on the disbursed portion. The credits are repayable in fifty years which includes a grace period of ten years. IFAD loans carry no interest but a service charge of 1% and have a 50 year maturity and repayment would start after a 10 year grace period. The assistance from EEC and UNDP are in the form of grants.

(d) Loans from multilateral agencies are taken by Government of India and the proceeds are passed on to the State Governments. The repayment liability of these loans, therefore, lies with Government of India.

**Statement***Projects assisted by the World Bank Group, IFAD, EEC and UNDP*

S. No.	Name of the project	Closed/ on going projects	Total credit/ loan/grant sanctioned (US \$ million)	Date of signing of agreement	Remarks
1	2	3	4	5	6
<b>World Bank</b>					
1.	First Calcutta Urban Development Project (427-IN)	Closed	35.0	12-9-73	
2.	Second Calcutta Urban Development Project (756-IN)	Closed	87.0	6-1-78	
3.	Third Calcutta Urban Development Project (1369-IN)	On-going	147.0	8-6-83	
4.	Calcutta Urban Transport Project (1033-IN)	On-going	56.0	27-10-80	
5.	Inland Fisheries (963-IN)	—do—	20.0	18-1-80	Multi-state project (5 states) West Bengal share is not indicated separately
6.	NCDC-II (1146-IN) (Central Sector)	—do—	125.0	21-7-81	—do— (9 states)
7.	NCDC-III (1502-IN)	—do—	220.0	12-10-84	—do— (8 states)
8.	West Bengal Social Forestry (1178-IN)	—do—	29.0	24-2-82	
9.	West Bengal Agricultural Development Project (541-IN)	Closed	34.0	28-4-75	
10.	West Bengal Agricultural External and Research Project (690-IN)	On-going	12.0	1-6-77	
<b>IFAD</b>					
11.	Sunderban Development Project (49-IN)	On-going	\$17.50 million	16-12-80	

1	2	3	4	5	6
<b>EEC Countries</b>					
12.	West Bengal Cyclone Shelter Project	On-going	ECU. 3.00 million	12-2-80	The project was due to completed by 12-2-83. The period of completion was extended upto December 1984 by EEC. The project could not be completed due to some unavoidable circumstances and further extension has been sought upto June '86
13.	Afforestation and Soil and Water Conservation Project	On-going	ECU 2.8 million	10-6-82	Extension sought upto 1987-88
<b>UNDP</b>					
14.	IND/82/015 Training Support to the Geological Survey of India	On-going	US \$ 922,600	January, 1984	
15.	IND/81/028 Modernization of facilities for the manufacture of Anti-Malaria Drugs, M/s. Bengal Immunity Ltd. Calcutta	—do—	434,425	November, 1981	
16.	IND/80/007 Improvement of Testing and Evaluation facilities, National Test House, Calcutta	On-going	US \$ 1,548,399	December, 1982	
17.	IND/82/040 Feasibility Study for Production of Synthetic Oil from Coal, West Bengal Industrial Development Corporation, Calcutta	—do—	517,393	July, 1983	

1	2	3	4	5	6
18.	IND/82/043 Manufacture of Dapsone, Bengal Chemical and Pharmaceticals, Calcutta	—do—	20,000	August, 1982	
19.	IND/76/0022 Under-ground Copper Mining, Hindustan Copper Ltd., Calcutta	—do—	315,303	December, 1978	
20.	IND/82/025 Strengthening of the Collage of Leather Technology, Ministry of Industry through Department of Technical Education, Government of West Bengal, Calcutta	—do—	551,975	December, 1983	

#### Production of Cardamom

2782. SHRI THAMPAN THOMAS : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) the total production of cardamom during the last year;

(b) whether there is any loss in production;

(c) if so, the reasons therefor; and

(d) whether Government propose to give subsidy to the cultivators as an incentive for more production ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) to (c). The production of cardamom in the last season 1983-84 was 1600 tonnes which was much below the average annual production. This drastic fall in production was due to unprecedented drought in the cardamom producing States during two consecutive seasons.

(d) Government has approved the following Schemes of the Cardamom Board to assist the drought affected growers :

#### (1) Replanting Loan-cum-Subsidy Scheme :

Under this scheme an area of 15,000 hectares (7500 hectares for small growers and 7500 hectares for large growers) will be covered in 3 years. Small growers owning upto 8 hectares are being paid cash subsidy

of Rs. 2500 per hectare in three annual instalments of Rs. 1000, Rs. 800 and Rs. 700. Loan component is Rs. 7750 per hectare to be arranged from financial Institution on which 3% interest subsidy is being granted. The large growers are entitled to a cash subsidy of Rs. 1500 per hectare in three annual instalments of Rs. 1000, Rs. 300 and Rs. 200. Loan component is Rs. 8750 per hectare.

#### (2) Production of Seedlings in Polythene bags in certified Nurseries :

50% cost of seed material and polythene bags are subsidised under this scheme.

#### (3) Opening of more certified Nurseries :

This scheme is being implemented from 1983-84 onwards. Total financial outlay involved is Rs. 25.5 lakhs for 3 years. 25% of the cost of production of seedlings, not exceeding 50 paise per seedling is subsidised.

As a result of these schemes, the production during 1984-85 is estimated at 3,500 M. Tonnes.

#### Failure of Hindustan Copper Limited to Meet Copper Requirement

2783. SHRI B. V. DESAI : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether Government have taken exception to the failure of the State-owned